

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**UNSTARRED QUESTION NO.933**  
TO BE ANSWERED ON THE 21<sup>ST</sup> JULY, 2017  
**DEFENCE SHIPPING CONTRACTS**

933. SHRI K. PARASURAMAN:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government has planned to stop giving defence shipping contracts to State-run companies on so-called nomination basis and go to competitive bidding and allowing the private sector and if so, the details thereof;
- (b) whether the Government has also planned to permit foreign companies in this regard; and
- (c) if so, the details thereof?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

र० ढ रा०य मं०ी

(डा. सुभाष भामरे)

**(a) to (c): Shipbuilding contracts are being concluded with both, public sector and private shipyards. Government is encouraging the participation of private shipyards in the defence sector through competitive tenders. Foreign vendors are associated with shipbuilding projects based on assessment of various factors, including strategic and technical aspects.**

\*\*\*\*\*